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CrI.A.No. 345 OF 2000

ITEM NO.1A
FOR JUDGMENT

COURT NO.9

SEC -IIA

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Criminal Appeal No(s).345/2000

Sandeep

Appellant(s)

VERSUS

State of Haryana
WITH

Respondent(s)

CrI.A.Nos.346-348/2000
CrI.A.No.349/2000
CrI.A.No.350/2000

[HEARD BY HON'BLE SHAH AND DORAISWAMY RAJU, JJ.]

DATE: 26-2-2001 These matters were called on for pronouncement
of Judgment today.

CORAM :

HON'BLE MR. JUSTICE M.B. SHAH
HON'BLE MR. JUSTICE S.N. VARIAVA

For Appellant (s) : Ms. Naresh Bakshi, Adv.

Mr. Ravi P Wadhvani, Adv.

Mr. JD Jain, Adv.

Mr. Balbir Singh Gupta, Adv.

For Respondent (s) Mr. Mahabir Singh, Adv.

Mr. Tara Chandra Sharma, Adv.

O R D E R

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.SP2

Hon'ble Mr. Justice M.B. Shah pronounced the Judgment of the
Court.

The appeals are dismissed in terms of the signed Judgment
convicting A1 and A3 and acquitting A2 and A4.

.SP1

(D.L. Chugh)
Court Master

(K.K. Chadha)
Court Master

NON- REPORTABLE
(SIGNED JUDGMENT (WITH STENCILS) IS PLACED ON THE FILE)